

(P)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

CP-105 of 1995
in
O.A. No. 702 of 1994

(19)

New Delhi, dated the 18th March, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE Dr. A. VEDAVALLI, MEMBER (J)

Shri S.N. Sharma,
S/o late Shri P.N. Sharma,
R/o House No. 7285, Gali No.2,
Prem Nagar, Near Birla Mill,
Delhi-110007. APPLICANT

(By Proxy counsel
for Shri Bisaria)

VERSUS

1. Shri P.P. Chauhan,
Chief Secretary,
Govt. of N.C.T.
5, Sham Nath Marg,
Delhi.

2. Shri G.S. Patnaik,
Director of Education,
Delhi Administration,
Govt. of N.C.T.,
Old Secretariat,
Delhi. RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Proxy counsel states that the relief
prayed for by the applicant has since been
granted and prays that the C.P. be treated as
withdrawn. Under the circumstance, the
CP-105/95 is dismissed as withdrawn. Notices
against the Respondents are discharged.

Vedavalli
(DR. A. VEDAVALLI)
Member (J)
/GK/

Adige
(S.R. ADIGE)
Member (A)